

**Supply of Ration to Villages under  
I.T.D.P. in Orissa**

this last year?

275. SHRI SRIKANTA JENA: Will the PRIME MINISTER be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). A Statement is given below.

(a) the number of villages selected in each district of Orissa under the Integrated Tribal Development Project;

(b) if so, the details thereof; and

(c) During the year 1991, 170575 tonnes of rice, 43719 tonnes of wheat were distributed in the integrated Tribal Development Projects in Orissa.

(c) the quantity of ration supplied under

**STATEMENT**

*Number of Villages covered under ITDP in Orissa.*

District	Number of Villages
1. Balasore	146
2. Ganjam	1332
3. Mayurbhanj	4001
4. Sundargarh	1724
5. Keonjhar	1616
6. Sambalpur	510
7. Korapat	6350
8. Phulbani	2497
9. Kalahandi	767

**Letter of Intent of Gas Distribution  
System in U.P.**

276. SHRI PANKAJ CHOWDHARY  
SHRI RAJVEER SINGH:  
SHRI BHAGWAN SHANKAR  
RAWAT:

(a) whether the Union Government have received any request from the State Industrial Development Corporation of Uttar Pradesh to issue letter of intent for the gas distribution system of Firozabad, Agra, Bareilly, Ghaziabad, Khurja and NOIDA areas; and

Will the PRIME MINISTER be pleased to state:

(b) if so, the action taken by Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The information is being collected and will be laid on the Table of the House.

[English]

#### Losses by Civil Supplies Corporation

277. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether the Civil Supplies Corporation has incurred losses during the last three years;

(b) if so, the details of the losses year-wise with reasons therefor;

(c) the extent to which these losses affected the price of foodgrains distributed through the Public Distribution System; and

(d) the steps taken to avoid such losses in further?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (d). There is no Civil Supplies Corporation directly under the administrative control of the Central Government. Many State Governments/Union Territory Administrations have established Civil Supplies Corporations. Information relating to profit and loss incurred by these Civil Supplies Corporations are not maintained in this Ministry.

#### Nuclear Technology for Waste Management

278. SHRI BHOJY KRISHNA HANDIQUE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to have nuclear technology for Waste Management;

(b) if so, whether this dual facility of garbage disposal and sludge hygienisation is proposed to be extended to all the metropolitan cities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Government has no definite proposal to use Nuclear Technology for city wastes/garbage management on routine basis. However, a demonstration plant has been set up at Baroda by BARC which is capable of disinfecting half the municipal sewage sludge generated in Baroda city.

(b) and (c). Setting up of further plants in the Metropolitan cities would depend on the performance of the demonstration plant, the need of the other municipal corporations and the availability of funds.

#### Demands of JE Association

279. SHRI JITENDRA NATH DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the CPWD Junior Engineers' Association (India) submitted a charter of demands on August 20, 1991;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). Details are given in the attached Statement.